GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE LOK SABHA UNSTARRED QUESTION No. 2459

TO BE ANSWERED ON MONDAY, JULY 8, 2019/ASHADHA 17, 1941 (SAKA)

Tax Base

2459. SHRIMATI MEENAKASHI LEKHI:

Will the Minister of FINANCE be pleased to state:

(a) whether the Goods and Services Tax (GST) has helped in widening the tax base of the Government;

(b) if so, the details thereof; and

(c) the details of the licenses of companies which have been cancelled since the implementation of GST?

ANSWER

MINISTER OF STATE FOR FINANCE (SHRI ANURAG SINGH THAKUR)

(a) and (b) Yes Sir. GST has helped in widening the tax base of the Government. As on 2^{nd} July, 2019, the total number of active registrations under GST is 1,22,98,368 which includes 64,42,325 taxpayers who had migrated into GST from the previous indirect tax regime.

(c) As on 2nd July, 2019, a total of 15,85,408 registration under GST has been cancelled. Such cancellation has been done either on an application filed by the registered person or suo-motu by the concerned tax officer in appropriate cases.
